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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

PETITION NUMBER : CP/4/2016  
NAME OF THE PETITIONER(S) : YSP PAULRAJ  
NAME OF THE RESPONDENT(S) : STORE N MOVE PVT LTD  
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. Hari Kumar  
for Jagan & Thangar

for petitioner

V. Hari Kumar

V.M. KARNATH

for R1, R4 & R5

V.M. KARNATH

**ORDER**

Counsel for petitioner present. Counsel for R1, R4 & R5 present. Counsel for R2, R3 & R6 called but was absent. Both the counsels stated that an interim stay has been granted in CRP PD 3280 of 2017 and CMP No.15303 of 2017 by the Hon'ble High Court of Madras and prayed for time to make submissions regarding the stage of the proceedings. Time is extended at their request. Put up on 08.01.2018.

-sd-

S Vijayaraghavan  
Member (Technical)

-sd-

K Anantha Padmanabha Swamy  
Member (Judicial)